

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.30 - IA/176(AHM)2022  
ITEM No.31 - IA/384(AHM)2022  
In  
CP(IB) 685 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Padam Electronics  
V/s  
Superchem Coatings Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 14/02/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Harshil Patel, Advocate for Mr. Lalit M Patel, Adv.  
For the RP :None

**ORDER**

The pleadings are complete.

Matter stands adjourned to 01.05.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**